

Cement Plant in Surplus Zones of the South and West

5956. SHRI R. R. SINGH DEO: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the attention of Government has been invited to a report in the Economic Times of 21st November, 1972, stating that there are differences between the Industrial Development and the Finance Ministries over the setting up of cement plants in the surplus zones of the South and West; and

(b) whether Government have studied this report and if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). The Government of India have seen the report appearing in the Economic Times dated 21st November, 1972 stating *inter alia* that there are differences between the Ministry of Industrial Development and Finance Ministry over the sanctioning of new cement plant in the Southern and Western zones of the country. However, it is denied that there are any difference between the Ministries of Industrial Development and Finance regarding the need for setting up of cement plants in the Southern and Western zones of the country. After taking into account all aspects of the matter, appropriate decision would be taken by the Government of India.

Number of Cases of Atrocities on Scheduled Castes and Scheduled Tribes in States and Union Territories

5957. SHRI S. M. SIDDAYYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of atrocities committed on the Scheduled Castes and Scheduled Tribes in each State and

Union Territory since first January, 1971 upto first February, 1973; and

(b) whether intervention by the Central Government is contemplated as suggested in the recent Conference of Chief Ministers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) Information is being collected and will be laid on the table of the House.

(b) The Central Government deplore the occurrence of such incidents. They have requested all the State Governments to impress upon the authorities concerned to ensure prompt and effective investigation of offences committed against the Harijans. It has been clarified that any failure to do so would amount to grave dereliction of duty on the part of the officers concerned.

Use of Religious Places for Anti-Indian Propaganda by Pakistani Elements in U.P.

5958. SHRI S. N. MISRA: Will the Minister of HOME AFFAIRS be pleased to state whether it is within the knowledge of Government that mosques and religious places in the State of U.P. are being used for anti-Indian propaganda by the Pakistani elements?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): There is no evidence that Mosques and religious places in the State of Uttar Pradesh are being used for anti-Indian propaganda by Pakistani elements.

Defence materials produced in National Instrument Factory, Calcutta

5959. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether some defence materials are produced in the National Instrument Factory at Calcutta;

(b) if so, whether the Ministry can expand a specific department in the National Instrument specially for Defence materials; and

(c) what are the basic products of the National Instrument required for the Ministry of Defence?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): (a) Yes, Sir.

(b) A separate product division exists in National Instruments Limited, Calcutta for production and supply of Infra-red Night Vision Equipment for Defence.

(c) Infra-red Night Vision Equipment and Optic Theodolite.

Central Press Accreditation to President of Delhi Press Reporters Association

5960. SHRI S. C. SAMANTA:

SHRI MADHURYA HALDAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Shri Malik, President of Delhi Press Reporters Association and leading organizer of National Union of Journalists (I) has been given central press accreditation; and

(b) whether the present Principal Information Officer and immediate past Public Relations Manager of Indian Airlines was unaware of a court judgment finding this journalist responsible for cheating IAC and another journalist?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) On the request of

the Resident Editor of the Times of India, Shri K. M. Malik, Chief Reporter of the newspaper was given Central Press Accreditation in replacement of the earlier Chief Reporter Shri B. K. Joshi. Shri Malik was granted the accreditation by the Central Press Accreditation Committee taking into account that both the Newspaper and the correspondent himself were duly qualified under the rules.

(b) The Principal Information Officer was aware of the court case, but that case, however, had no bearing on the correspondent's accreditation.

Life expectancy in India

5961. SHRI RAJDEO SINGH:

SHRI JYOTIRMOY BOSU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether according to the United Nations Demographic Year Book which was published recently the male life expectancy in India is 44.89 years, still 11.27 less than that of men born in Sweden which has the highest longevity rate;

(b) whether according to the Year-Book, men in India can expect to live longer than women whereas life expectancy of women is generally higher than that of men throughout the world; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) The U.N. Demographic Year Book 1971 (which is the latest available) gives the expectation of life at birth for males in India to be 41.89 years. This relates to the decade 1951-60. For the same decade, the expectation of life at birth for Sweden is found to be 70.86 years resulting in a difference of 28.97 years between the two figures.